

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/6389/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 6th December, 2021

Sub: **Casual leave.**

Ref:- Your letter No. DJNB/6177 Date 04.12.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.12.2021 and 23.12.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 21.12.2021 till the morning of 03.01.2022**, has been granted. Further, the Addl. District & Sessions Judge, Nalbari and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/6390/A, dated 6.12.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

S.P.
06/12/21

JT.REGISTRAR (VIGILANCE)

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